

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

NEW DELHI

Date: 20 April 2020

CIRCULAR

It is our solemn resolve to conscientiously express solidarity with the efforts of the Government in its fight against the spread of corona virus and containment of the disease. The Prime Minister's Citizen Assistance and Relief in Emergency Situations (PM CARES) Fund has been mobilized by the Government in fighting against this pandemic on different fronts. Almost every department has decided to deduct a day's salary from the pay of their staff with consent which is being appreciated. The Hon'ble President and Members of this Tribunal have already contributed an amount of Rs.3,15,000 to the above Fund. Hence, all staff of CESTAT are requested to make a voluntary contribution amounting to one day's salary or more to the PM CARES Fund and the proof of payment may be collected by the respective HOOs and sent to the Registrar for records. The payment may be made by Netbanking/PM CARES App. The Account details are as follows:

Name of the account:	PM CARES
Account No.	2121PM20202
IFSC:	SBIN0000691
SWIFT Code:	SBININBB104
Name of the Bank and Branch:	State Bank of India, New Delhi Main Branch
UPI ID:	pmcares@sbi

By Order,

(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO/AO, CESTAT, All Benches.
4. Under Secretary, Ministry of Finance, North Block, New Delhi.
5. Office Copy/Website.